

ITEM NO.1501

COURT NO.13

SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1031/2015

VIJAY SINGH @ VIJAY KR. SHARMA

Appellant(s)

VERSUS

THE STATE OF BIHAR

Respondent(s)

WITH

Crl.A. No. 1579/2017 (II-A)

Crl.A. No. 1578/2017 (II-A)

Crl.A. No. 765/2017 (II-A)

Date : 25-09-2024 These appeals were called on pronouncement of reportable judgment today.

For Appellant(s) Ms. Fauzia Shakil, AOR

Mr. R. K. Dash, Sr. Adv.

Mr. Amit Sharma, AOR

Mr. Dipesh Sinha, Adv.

Ms. Pallavi Barua, Adv.

Ms. Aparna Singh, Adv.

Mr. Ajay Kumar Singh, AOR

For Respondent(s) Mr. Shivam Singh, Adv.

Mr. Kartikay Aggarwal, Adv.

Mr. Manish Kumar, AOR

Mr. Shantanu Sagar, AOR

1. HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA has pronounced the reportable judgment of the Bench comprising HON'BLE MS. JUSTICE BELA M. TRIVEDI and HIS LORDSHIP.

2. The appeals stand disposed of in terms of the signed reportable judgment.

3. Pending application(s), if any, shall stand closed.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(MAMTA RAWAT)
COURT MASTER (NSH)

(Signed Reportable Judgment is placed on the file)